

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3944
ANSWERED ON:23.08.2005
REGULARISATION OF GOVERNMENT ACCOMMODATION
Rajbhar Shri Chandra Dev Prasad

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether any instance wherein the retired Government servant has taken shelter of the courts for regularisation of Government accommodation in the name of their wards/dependents in accordance with the existing rules and regulations of the Government;
- (b) if so, the details thereof alongwith the particulars of pending cases in the courts;
- (c) the remedial measures the Government proposes for providing relief to the retired Government servants in the matter?

Answer

MINISTER OF PARLIAMENTARY AFFAIRS AND URBAN DEVELOPMENT(SHRI GHULAM NABI AZAD)

(a): Yes, Sir.

(b): A statement is enclosed.

(c): Provisions for regularisation of allotment in the name of ward/spouse of a retired Government servant in occupation of General Pool Residential Accommodation, subject to fulfilment of certain conditions, already exist.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 3944 FOR 23.08.2005.

STATEMENT SHOWING THE DETAILS OF CASES OF REGULARISATION OF ACCOMMODATION IN THE NAME OF WARDS/SPOUSE OF RETIRED GOVERNMENT SERVANTS PENDING IN COURTS.

Sl. No.	Name of the allottee S/Shri:-	Details of accommodation	Status of court case
1.	O.P. Sharma	215/S-IV/Type II, R.K. Puram	Case pending in Delhi High Court
2.	Lalit Kumar	837/S-IV/Type II, R.K. Puram	Case pending in Delhi High Court
3.	A.M. Mathew	359/S-V/Type II, R.K. Puram	Case pending in Tis Hazari Court
4.	Pitamber Dutt	871/S-VI/Type II, R.K. Puram	Case pending in Tis Hazari Court
5.	P.D. Sharma	1319/Type II Laxmi Bai Nagar	Case filed in Delhi High Court
6.	Nathu Ram Gupta	32-B/S.IV/Type II, DIZ Area, Gole Market	Case pending in Delhi High Court
7.	Inderjeet Gupta	A-244/Type II, Kidwai Nagar (East)	Case pending in Delhi High Court
8.	Kishan Singh	1213/Type II, Laxmi Bai Nagar	Case pending in Delhi High Court
9.	Raj Kumar	H-267/Type II, Nanak Pura	Case filed in Delhi High Court
10.	Gurmail Singh	29-X/Type III,	Case pending in Delhi

